

ITEM NO.802

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 22123/2019

SATTAR MEMORIAL COLLEGE OF EDUCATION & ORS.

Petitioner(s)

VERSUS

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

Respondent(s)

and

WRIT PETITION (CIVIL) Diary No(s). 22124/2019

Date : 28-06-2019 These petitions were called on Mentioning today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Animesh Kumar, Adv. (Mentioned by)
Mr. Neeraj Shekhar, Adv.

For Respondent(s)

UPON Mentioning the Court made the following

O R D E R

List on 01st July, 2019.

(NEELAM GULATI)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)